

## Notice

Advocates are requested to supply the photocopy of paper book/ interim/ final orders passed by this Hon'ble High Court alongwith status (pending/decided by this Hon'ble Court) in the 22 cases mentioned below:

Case No.	Parties Name
1. CR 504 of 1985	Rameshwar etc Vs. Gram Panchayat etc.
2. CR 2019 of 1990	Jagan Nath Vs. Piare Lal etc.
3. CR 2348 of 1994	Smt. Satya Devi & anr. Vs. ML Dogra & ors.
4. CR 6147 of 1999	Parties name not found
5. CR 2910 of 1993	Raj Singh Vs. Chairman H.S.E.B. etc.
6. CR 3740 of 1987	Hira etc. Vs. Ram Gopal etc.
7. CR 42 of 1988	DO- Vs, Soman Devi
8. CR 44 of 1988	DO- Vs. Onkar Singh
9. CR 49 of 1988	DO- Vs. Chinti
10. CR 5443 of 1999	Parties name not found
11. CR 7788 of 1988	Amarit Lal & CO. Vs. Ishwar Chand Goel
12. CR 539 of 1992	Harbans Singh Vs. DO
13. CR 3699 of 1986	Tejinder Singh Vs. Walaiti Ram
14. CR 6368 of 1999	Parties name not found
15. CR 1612 of 2000	Parties name not found
16. CR 3528 of 1991	Charanjit Singh Vs. Prem Singh
17. CR 1298 of 1991	Mool Chand Vs. -DO-
18. CR 1299 of 1991	Madhu etc. Vs. -DO-
19. CR 2704 of 1991	Parties name not found
20. CR 3358 of 1991	Parties name not found
21. CR 195 of 1988	Parties name not found
22. CR 2462 of 1992	Brij Mohan Aggarwal Vs. Laxmi Narain etc.

*11-11-2021*  
Assistant Registrar (C.R.)  
*PR*